



## HIGH COURT OF ORISSA: CUTTACK

### NOTICE

Letter No. XXXIII-01/2019-11979, Dated: 27.09.19

As procurement of goods and services are being made on behalf of the Hon'ble Court from Government e-Marketplace (GeM), all concerned OEMs/Authorized Dealers/Suppliers/ Service Providers etc are hereby intimated to take steps for necessary registration on Government e-Marketplace (GeM) portal in terms of the relevant guidelines and instruction issued from time to time in this regard.

By Order

  
27.9.19  
Central Project Coordinator

Memo No. XXXIII-01/2019-11980, Date : 27.09.19

Copy forwarded to

1. Notice Board of the High Court of Orissa
2. The Superintendent of Computer Section for uploading of the Notice in the website of High Court of Orissa.

  
27.9.19  
Central Project Coordinator